

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1882 of 2018 IN
(RP) DFR NO. 4063 OF 2018 IN
APPEAL NO. 160 OF 2016

Dated: 9th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Print Wizards

Versus

Tata Power Delhi Distribution Limited & Anr.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Petitioner(s) : Mr. Pardeep Bajaj

ORDER

Mr. Pardeep Bajaj, party in person seeks short adjournment as the arguing counsel is in some personal difficulty to appear before this Tribunal today. Therefore, he requested that a short adjournment in this matter may kindly be granted.

Submission made by Mr. Pardeep Bajaj, as stated above, is placed on record.

List this matter on **16.01.2019** as a last chance, at the request of party in person.

(S.D. Dubey)
Technical Member
pr/vg

(Justice N.K. Patil)
Judicial Member